Annexure 7

																Annexure A
Name of Corporate Debtor:		Sterling SEZ and Infrastructure Limited														
Date of Commencement of CIRP:		16.07.2018														
List of Creditors as on:		22.02.2021														
						List	of Operational Cre	ditors (Governmen	t dues)							
								•							(A:	mount in ₹
SI. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of	Remarks,
	Department	Government	Identification No.	Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	contingent	mutual dues,	not admitted	claim under	if any
				receipt		admitted		by security	by guarantee	party?	share in CoC, if	claim	that may be set-		verification	
								interest			applicable		off			
	Office of the Zonal		OCG_1	25.09.2018	1,50,67,344	1,50,67,344	Unsecured	NA	-	No	NA	-	-	-	-	
	Development															
	Commissioner, Kandla															
	SEZ, Gandhidham															
	Taluka Panchayat,		OCG_2	15.10.2018	1,39,35,317	-	Unsecured	NA	-	No	NA	-	-	1,39,35,317	-	Refer
	Jambusar District,															Note
	Bharuch, Gujarat															
	Total				2,90,02,661	1,50,67,344		-	-		-	-	-	1,39,35,317	-	

Note: The operational creditors submitted the Claim in Form B after expiry of 90 days from the Hon'ble NCLT Order date i.e. 16th July, 2018. The last date to submit the claim was 13th October, 2018. Therefore, as per provision of Insolvency and Bankruptcy Code, 2016 the amount claimed is rejected.